years. Delay in completion of irrigation projects occurs due to various reasons such as paucity of funds, interstate issues, delay in land acquisition, delay in environment and forest clearance process, change in design, rehabilitation and resettlement issues, contractual litigations, local disputes etc.

The progress of ongoing irrigation projects of Andhra Pradesh ranges from 28% to 95%. The ongoing projects of Telangana are at various stages of completion and are planned to be completed in phases by 2023.

(d) Water resources projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) as per the guidelines of such schemes.

During 2016-17, 8 irrigation projects of Andhra Pradesh and 11 irrigation projects of Telangana which were ongoing at that time were prioritised for completion in phases by December 2019 under PMKSY-AIBP. Funding arrangement through NABARD has been approved for both State and Central share for their completion as per schedule. Out of these, AIBP works of one project of Andhra Pradesh and 3 projects of Telangana have been completed.

Recoveries from the Polavaram Head Works Contractor

- 915. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether it is a fact that State Government has been asked to recover certain payments made to Polavaram Head Works Contractor, beyond the scope contract conditions based on the report of CAG, if so, the details thereof;
- (b) the quantum of payments made to Contractor not following the contract conditions and quantum recovered from them till date; and
- (c) whether the Corporate Insolvency and Resolution Process started against the Transtroy (India) Limited under Insolvency and Bankruptcy Code (IBC) has any effect over the recovery of these payments?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) As per information provided by Polavaram Project Authority

Unstarred Questions

(PPA)/State Government, CAG in its report has pointed out that payments of ₹ 72.13 crore was made by Government of Andhra Pradesh (GoAP) outside the agreement conditions. The GoAP has clarified in its Action Taken Note (ATN) on the above Report that such payments were made in the exigencies of work to GAIL and HPCL and for procurement of land, steel etc. on behalf of contractor to facilitate faster execution of the project. The same are recovered from the running bills of the contractor and ₹ 25.37 crore has already been recovered.

(c) The Government of Andhra Pradesh has informed that the Corporate Insolvency and Resolution Process (CIRP) started against the Transtroy (India) Limited under Insolvency and Bankruptcy Code (IBC) has no effect over the recoveries from the contractor.

Supply of water through gravity in Polavaram Project

- 916. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether Government is aware that State Government is planning to give water to Right and Left Canals of Polavaram Project by June, 2019 through Coffer dam;
- (b) if so, the details thereof and if not, by when Government would be able to give water through gravity in this project; and
- (c) the status of work completed so far in the project along with componentwise expenditure incurred?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) As reported by the State Government of Andhra Pradesh, cofferdams and spillway of Polavaram project are planned for completion by June, 2019 so that river flow can be diverted over Spillway through spill channel facilitating construction of Earth cum Rock-Fill dam across the river. This diversion arrangement made can incidentally facilitate release of some water by gravity to Right and Left Main Canals of Polavaram Irrigation Project (PIP). However, regular release of water through gravity to these canals is planned after completion of the project.

(c) As reported by the State, 64.31% of works has been completed so far. The component-wise expenditure details of Polavaram project since inception, as informed by the State Government, are as under:-